## **National Company Law Tribunal**

## Allahabad Bench

CPNO. 178/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF TH

**COMPANY LAW TRIBUNAL ON 29.01.2018** 

NAME OF THE COMPANY: DKsha Tradess Put. Ltd with Navya Ventures.
Put. Ud.,
SECTION OF THE COMPANIES ACT/18 B CODE: U/S 230/232 of the Companies Ad, 2013.

Sl. NO.

Name

Designation

Representation

Signature

<u>1.</u>

<u>2.</u>

## CP NO.178/ALD/2017, CA(CAA) NO.119/ALD/2017

Mr. Nigam, Advocate for the petitioner. Sh. A.K. Seth, representing the OL. Pursuant to the order dated 14.12.2017, the petitioners are required to furnish proof of publication to be effected in respect of notice of the present company petition and meanwhile the RD and O/o of the ROC is expected to file their representation affidavit/report [present case is connected with CA(CAA) NO.119/ALD/2017 order dated 21.09.2017].

Hence, the matter to be listed on 20th February, 2018.

Dated:29.01.2018

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)